

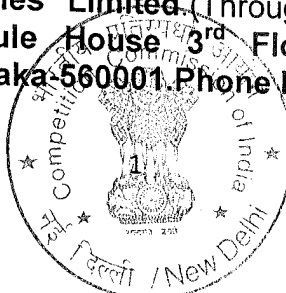
COMPETITION COMMISSION OF INDIA

16<sup>th</sup> April, 2012

Case No.06/2011

**Filed by:** **Coal India Limited (CIL)**  
(Through: Mr. S. Majumder, General Manager, Legal.)  
10, Netaji Subhash Road, Kolkata, West Bengal-700001.  
Phone No.: 033-22435063/ 22436679.E-mail: [gmllegal@coalindia.in](mailto:gmllegal@coalindia.in)  
Through:  
Mrs. Pallavi S. Shroff, Senior Partner. Amarchand & Mangaldas &  
Suresh A. Shroff & Co. Amarchand Towers, 216, Okhla Industrial Estate Phase-II  
New Delhi-110020.Tel: 011-26920500 (Extn:6003)

**Against:** (1) **Gulf Oil Corporation Limited.** (Through: Mr. Atul Pimplapure, AGM)  
Kukatpally, Post Bag No. 1, Sanath Nagar, (IE) P.O., Hyderabad,  
Andhra Pradesh-500018 (P/ No.: 040-22291817, 040-22493313.)  
(2) **Ideal Industrial Explosives Limited.** (Through: Mr. K. Srinivas Reddy,  
Chairman)1<sup>st</sup> Floor, Arundeeep Complex, Opp. BHEL Enclave, Akbar  
Road, Tarbund SecundrabadAndhra Pradesh-500009. P/ No. 040-  
27753333/ 040-27951760.  
(3) **Solar Industries India Limited.**(Through: Mr. T.R. Das, General  
Manager). 11, Zade Layout, Bharat Nagar, Nagpur, Maharashtra-  
440033. P/No. 09848011866.  
(4) **Blastec India Private Limited.** (Through: Mr. James Sam, Senior  
Manager). 18, 1<sup>st</sup> Floor, Satya Niketan, Opp. Venkateswara College,  
New Delhi-110021. P/ No.: 01124103777/ 01124104454.  
(5) **Indian Explosives Limited.** (Through: Mr. Udit Baluja, General  
Manager-Com). 10A, Lee Road, Kolkata, West Bengal-700020. T/ No.:  
033-30589423, 30586442  
(6) **Emul Tek (P) Limited.**(Through: Mr. B.D. Aggarwal, Manager.)  
13, 1<sup>st</sup> Floor, Satya Niketan, Opp. Venkateswara College, New Delhi-  
110021 Phone No.: 011-24103789, 9810421668.  
(7) **Regenesis Industires (P) Limited (formely, Vijaya Explosives (P)  
Ltd.)**(Through: Mr. Indrasen Reddy, Managing Director, Mr. Madhusudan  
Reddy). Plot No. 29/B, P&T Colony, Titumalgherry, Secundrabad,  
Andhra Pradesh-500015.Phone No.: 040-27741258/ 040-27741259.  
(8) **Techno Blasts India Limited** (Through: Mr. Indrasen Reddy, Managing  
Director.)29/B, P&T Colony, Tirumalgherry, Secundrabad, Andhra  
Pradesh-500015. Tel: 040-27741258/ 09848155474.  
(9) **Black Diamond Explosives Private Limited.**(Through: Mr. Ashok  
Khaitan, Director). Surya Auto Campus, P.O. Dhansar, Dhanbad,  
Jharkhand-828106.Tel No.: 09234607759/ 09861149151.  
(10) **Keltech Energies Limited** (Through: Mr. Deepak Joshi, General  
Manager). Chowgule House 3<sup>rd</sup> Floor, No. 18, Crescent Road,  
Bangalore, Karnataka-560001. Phone No.: 09848162590.



(11) Explosives Manufacturers Welfare Association. (Through: Ms. Preeti Poddar, Authorized Representative). P-862, Block A, Lake Town, Kolkata, West Bengal-500089. Phone No.: 033-40229499/09748572017.

(12) Explosives Manufacturers Association of India. 1<sup>st</sup> Floor, Arundeeep Complex, Opp. BHEL Enclave, Tarbund, Secundrabad, Andhra Pradesh-500009. Tel:040-27756001.

(13) Other Explosives Suppliers.

The Commission vide its separate order dated 16.4.2012 in the matter imposed penalty on ten opposite parties (Srl. No. 1 to 10).

The opposite parties on whom penalties have been imposed are directed to deposit the amount of penalty within 90 days of receipt of the order.

*Sd/-*  
(H. C. Gupta)  
Member

*Sd/-*  
(R. Prasad)  
Member

*Sd/-*  
(Geeta Gouri)  
Member

*Sd/-*  
(Anurag Goel)  
Member

*Sd/-*  
(M. L. Tayal)  
Member

*Sd/-*  
(S. N. Dhingra)  
Member

*Sd/-*  
(Ashok Chawla)  
Chairperson

Certified True Copy

